



The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 44. CUTTACK, FRIDAY, NOVEMBER 5, 1937.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART III.

Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.

HOME, REVENUE AND FINANCE DEPARTMENT.

NOTIFICATIONS.

The 28th October 1937.

No 3957—La-92-R.—Whereas it appears to the Government that the land specified in the schedule below and situated in the Mentapur village, Kudala taluk, Ganjam district, is needed for a public purpose, to wit, for laying a road from Manapolli to Khallikote, notice to that effect is hereby given to all whom it may concern in accordance with the provisions of section 4 (1) of the Land Acquisition Act I of 1894 as amended by the Land Acquisition Amendment Act XXXVIII of 1923 and the Governor hereby authorises the Revenue Divisional Officer, Chatrapur, and his staff and workmen to exercise the powers conferred by section 4 (2) of the Act. Under section 3 (c) of the same Act the Governor appoints the Revenue Divisional Officer, Chatrapur, to perform the functions of a Collector under section 5-A of the Act.

SCHEDULE.

District.	Taluk.	Village.	Description of land, wet or dry, inam or porsimbok with survey no. or palmash numb.r.	Name of owner or occupier.	Boundaries of the land required to be taken.				Approximate extent to be taken up.	Whether waste or arable.
					North.	East.	South.	West.		
1	2	3	4	5	6	7	8	9	10	11
Ganjam	Kudala...	Mentapur	Zamindari Jeroyati Ruluf.d.	Sukri Behara	547 part to be acquired.	559 part	558 to be acquired.	556 part to be acquired.	0'13	Arable.
			559 part do.	Ganga Behara						
Do	Do.	Do.	553 part do.	Budhi Swai	547 part to be acquired.	559,558	557 part to be acquired.	556 part	0'52	Do.

The 28th October 1937.

No. 3958—La-92-R.—Whereas it appears to the Government that the land specified in the schedule below and situated in the Balankisarapur village, Kudala taluk, Ganjam district, is needed for a public purpose, to wit, for laying a road from Manapalli to Khallikote, notice to that effect is hereby given to all whom it may concern in accordance with the provisions of section 4(1) of the Land Acquisition Act I of 1894 as amended by the Land Acquisition Amendment Act XXXVIII of 1923; and, the Governor hereby authorises the Revenue Divisional Officer, Chatrapur, his staff and workmen to exercise the powers conferred by section 4(2) of the Act. Under section 3(c) of the same Act, the Governor appoints the Revenue Divisional Officer, Chatrapur, to perform the functions of a Collector under section 5A of the Act.

SCHEDULE.

District.	Taluk.	Village.	Description of land, wet or dry, Inam or poramboke, with survey number or paimash number.	Name of the owner or occupier.	Boundaries of the land required to be taken up.				Approximate extent to be taken up.
					North.	East.	South.	West.	
1	2	3	4	5	6	7	8	9	10
Ganjam...	Kudala...	Balauki-sarapur village no. 19 whole Inam village.	Dry presettled Brahmadayam Inam covered by T. D. No. 2647.	Owned by Sri Balinkeswaro Swamy and enjoyed by— 1. Horihoro Mahapatro, 2. Nilakanto Bharatobhusono, 3. Lingaraj Kadanga, 4. Maheswara Acharjyo. Agraharamdars of Balankisarapur.	Paduthinalo of Balankisarapur.	Presettled Brahmadayam Inam covered by T. D. no. 2647 dry, owned by Sri Balankiswaro Swamy and enjoyed by the Agraharamdars of Balankisoronpur.	Presettled Brahmadayam Inam covered by T. D. no. 2647 dry, owned by Ananto Ratho and enjoyed by the same.	Presettled Brahmadayam Inam T. D. no. 2647 dry, owned by Sri Balinkeswaro Swamy and enjoyed by the Agraharamdars.	Acres. 1.25
Do. ...	Do. ...	Ditto ...	Ditto ...	Owner and enjoyer Ananto Rath.	Presettled Brahmadayam Inam T. D. no. 2647 dry, owned by Sri Balinkeswaro Swamy and enjoyed by the Agraharamdars of Balankisoronpur no. 12 Part.	Presettled Brahmadayam Inam T. D. no. 2647 dry, owned by Narasingo Acharjyo and enjoyed by the same.	Presettled Brahmadayam Inam land T. D. no. 2647 dry, owned by Horihoro Misro and enjoyed by the same.	Arable hill of Balankisoronpur.	0.10
Do. ...	Do. ...	Ditto ...	Ditto ...	Owner and enjoyer Horihoro Misro.	Presettled Brahmadayam Inam land T. D. no. 2647 dry, owned and enjoyed by Ananto Rath.	Presettled Brahmadayam Inam land T. D. no. 2647 dry, owned and enjoyed by Ananto Rath.	Presettled Brahmadayam Inam land dry T. D. no. 2647, owned by Horihoro Misro and enjoyed by Narasingo Acharjyo.	Presettled Brahmadayam Inam T. D. no. 2647 dry, owned and enjoyed by Konai Rauto.	0.05
Do. ...	Do. ...	Ditto ...	Ditto ...	Owner and enjoyer Kasia Rath.	Poramboke hill of Balankisoronpur.	Presettled Brahmadayam Inam land dry T. D. no. 2647, owned by Horihoro Misro, enjoyed by the same.	Presettled Brahmadayam Inam land T. D. no. 2647 dry, owner and enjoyer Konai Rauto.	Presettled Brahmadayam Inam land of T. D. no. 2647 dry, owned and enjoyed by Baidyomadsaran Misro, 2. Horihoro Misro, 3. Ramachondro Misro.	...

District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke, with survey number or painash number.	Name of the owner or occupier.	Boundaries of the land required to be taken up.				Approximate extent to be taken up.
					North.	East.	South.	West.	
1	2	3	4	5	6	7	8	9	10
Ganjam...	Kudala...	Balan kisaranpur village no. 19 whole Inam village.	Dry resettled Brahmadayam Inam covered by T. D. No. 2647.	Owner and enjoyer B o d y a - m a d h u s a r a n M i s r o , 2. B a m d e v o M i s r o , 3. H o r i h o r o M i s r o , 4. R a m a c h a n d r a M i s r o .	Poramboke hill of B a l i n - k s o r o n p u r .	Presettled Brahmadayam Inam dry T. D. no. 2467, owned and enjoyed by Konai Rauto.	Presettled Brahmadayam Inam land of T. D. no. 2647 dry, owned by B a l a n - k i s o r o n S w a m y and enjoyed by the A g r a - h a r a m d a r s of B a l a n - k i s o r o n p u r , 2. H o r i h o r a M a h a p a t r o , 3. N e e l a - k a n t h a B h a r a t i B h a s a n o , 4. L i n g a r a j K h a d a n g a , 5. M a h e s w a r a A c h a r j y o .	Presettled Brahmadayam Inam dry T. D. no. 2647 and enjoyed by B o d y a M o h e s w a r o M i s r o , 2. B a m d e o M i s r o , 3. H o r i h o r o M i s r o , 4. R a m a c h a n d r o M i s r o .	Acres. ...
Do. ...	Do. ...	Ditto ...	Ditto ...	Owned by B a l i n - k i s o r o s w a m y and enjoyed by H o r i h o r o M a h a p a t r o , 2. N i l a k a n t o B h a r a t i B h u s a n o , 3. L i n g a r a j K h a d a n g a , 4. M a d u s a r a n A c h a r j y o (A g r a h a r a m d a r) of B a l a n - k i s o r o n p u r .	Presettled Brahmadayam Inam dry T. D. No. 2647 and enjoyed by B o d y a M a h a s a r a n M i s r o , B a m d e o M i s r o , H o r i - h o r o M i s r o , R a m a c h a n d r o M i s r o .	Presettled Brahmadayam Inam dry T. D. No. 2647, owned and enjoyed by R a m a c h a n d r o M i s r o and presettled by T. D. no. 2647, owned by B a l l a - k i s a r a n S w a m y and enjoyed by the A g h a - r a m d a r s .	School boundary and presettled Brahmadayam Inam T. D. no. 2647 and enjoyed by B o i d y a n a t h M a h a p a t r o , B i s w a n a t h M a h a p a t r o , N a r a y a n M a h a p a t r o .	Poramboke hill of B a l a n - k i s o r o n p u r .	0'65
Do. ...	Do. ...	Ditto ...	Ditto ...	Owned and enjoyed by B o d y a n a t h M a h a p a t r o , N a r a y a n M a h a p a t r o , 3. B i s w a n a t h M a h a p a t r o .	Hill poramboke of B a l i n - k i s o r o n p u r .	School boundary dry presettled Inam T. D. no. 2647, owned by S r i B a l i n - k e s w a r o S w a m y and enjoyed by the A g r a - h a r a m d a r s . Presettled Brahmadayam Inam dry T. D. no. 2647, owned and enjoyed by B a i d y a n a t h M a h a p a t r o , 2. N a r a y a n M a h a p a t r o , 3. B i s w a n a t h M a h a p a t r o . Dry Inam T. D. no. 2647 and enjoyed by R a m a c h a n d r a M i s r o .	S. no. 686 of Mentapur.	Presettled Brahmadayam Inam dry T. D. No. 2467, owned and enjoyed by B o i d y a n a t h M a h a p a t r o , N a r a y a n M a h a p a t r o , B i s w a n a t h M a h a p a t r o .	0'42

Approximate extent to be taken up

Whether waste or arable—Arable

The 28th October 1937.

No. 3959—La-92-R.—Whereas it appears to the Government that the land specified in the schedule below and situated in Nuapalli village, Kodala taluk, Ganjam district, is needed for a public purpose, to wit, for laying a road from Manopalli to Khallikote, notice to that effect is hereby given to all whom it may concern in accordance with the provisions of section 4 (1) of the Land Acquisition Act I of 1894 as amended by the Land Acquisition Amendment Act XXXVIII of 1923; and, the Governor hereby authorises the Revenue Divisional Officer, Chatrapur, and his staff and workmen to exercise the powers conferred by section 4 (2) of the Act. Under section 3 (c) of the same Act, the Governor appoints the Revenue Divisional Officer, Chatrapur, to perform the functions of a Collector under section 5-A of the Act.

SCHEDULE.

District—Ganjam.

Taluk—Kudala.

Village—Nuapalli.

Description of land, wet or dry, inam or poramboke with survey or paimash no.—

Estate—wet.

Jeroyiti—(Darimilla Inam) (1). S. no. 48, (2) 48 (in two places of S. no. 48), and (3) 50 part.

Name of owner or occupier—(1), (2) and (3)—Owner—Chokrapani Samonto of Ichapur.

Malavaram interest vests in the Rajah Saheb of Khallikote and Attagada Estates.

Boundaries of the land required to be taken up—

North—(1) 48 part, (2) 48 part, (3) 49 part.

East—(1) 49 part, (2) 49 part, (3) 50 part.

South—(1) 49 part, (2) 49 part, (3) 49 part.

West—(1) 48 part, (2) 48 part, (3) 49 part.

Approximate extent to be taken up—(1) 0.38, (2) 0.04, (3) 0.05.

Whether waste or arable—(1) arable, (2) arable, (3) arable.

The 28th October 1937.

No. 3960—La-93-R.—Whereas it appears to the Government of Orissa that land is required to be taken by Government at the expense of the Sanitation Committee, Bargarh, for public purpose, viz., for a public passage to the Jira river from Talipada in the village of Bargarh, Tahsil Pargarh, zila Sambalpur, it is hereby notified that for the above purpose a piece of land measuring, more or less, 0.38 acre, bounded on the—

North—By plot nos. 1838 of Ghana Naik, 1837 of Harnarain and another and 1836 of Abhimanyu Panda,

South—By plot nos. 1840 of Kesab Padhan, 1839 of Banmali Padhan and 1845 of Haldhar Padhan and others,

East—By plot nos. 1832 Godharsa and 1839 of Banmali Padhan,

West—By plot no. 3641 Jirariver,

is likely to be required within the aforesaid village of Bargarh.

This notification is made, under the provisions of section 4 of Act I of 1894, to all whom it may concern.

A plan of the land may be inspected in the office of the Deputy Commissioner, Sambalpur.

Objections to the acquisition, if any, filed under section 5-A, by any person interested within the meaning of that section on or before the 5th December 1937, before the Deputy Commissioner of Sambalpur, will be considered.

The 28th October 1937.

No. 3962—La-98-R.—Whereas it appears to the Government of Orissa that land is required to be taken by Government at the expense of the Cuttack Municipality for a public purpose, viz., for widening a road at Mahidasbazar from Ganesh Mandir to Jyotishnagar in the mauza of Patpur, pargana Cuttack Haveli, thana Cuttack, no. 199, town Cuttack, zila Cuttack, it is hereby notified that for the above purpose a piece of land measuring, more or less, 0.015 acre, bounded on the—

North—By a portion of plot no. 1756,

East—By plot no. 1758,

South—By plot no. 1759,

West—By portions of plot nos. 1765, 1764 and 1756,

is required within the aforesaid village of Patpur.

This notification is made, under the provisions of section 4 of Act I of 1894, to all whom it may concern.

A plan of the land may be inspected in the office of the Land Acquisition Deputy Collector, Cuttack Collectorate.

Objections to the acquisition, if any, filed under section 5-A, by any person interested within the meaning of that section on or before the 5th December 1937, before the Collector of Cuttack, will be considered.

The 28th October 1937.

No. 3964—La-99-R.—Whereas it appears to the Government of Orissa that land is required to be taken by Government at the expense of the Cuttack Municipality for a public purpose, viz., for opening a sweeper's passage to the privies of Babu Lingaraj Senapati in the village of Sutahat, pargana Cuttack Haveli, thana Cuttack, no. 198, zila Cuttack, it is hereby notified that for the above purpose a piece of land measuring, more or less, 0.058 acre, bounded on the—

North—By plot nos. 895 and 869,

East—By portion of plot no. 885,

South—By portion of plot nos. 883, 876 and 875,

West—By portion of plot nos. 876, 875 and 782,

is required within the aforesaid village of Sutahat.

This notification is made, under the provisions of section 4 of Act I of 1894, to all whom it may concern.

A plan of the land may be inspected in the office of the Land Acquisition Deputy Collector, Cuttack Collectorate.

Objections to the acquisition, if any, filed under section 5-A, by any person interested within the meaning of that section on or before the 5th December 1937, before the Collector of Cuttack, will be considered.

The 29th October 1937.

No. 3977—La-95-R.—Whereas it appears to the Government of Orissa that land is required to be taken by Government at the public expense for a public purpose, viz., for diversion of Taldanda Canal at the 51st mile in the villages of Bhutmundai, Pipal and Singtali, kila Kujang, zila Cuttack, it is hereby notified that for the above purpose 3 pieces of land measuring, more or less, 32.78 acres, bounded on the—

Block A—area 0.30 acre—mauza Bhutmundai.

North—By plot nos. 104 and 103,

East—By the boundary of mauza Pipal, proposed to be acquired in Block 'B',

South—By part of plot nos. 797 and 798 and plot nos. 799 and 1145,

West—By plot no. 104 ;

Block B—area 15.77 acres—mauza Pipal.

North—By part of plots nos. 90, 93, 100, 136, 137, 144, 145, 146, 147, 148, 150, 172, 179, 184, 187, 186, 224, 228, 266, 269, 270, 271, 272 and 273 and plots nos. 22, 178, 188, and 268,

East—By the boundary of mauza Singtali proposed to be acquired in Block 'C',

South—By part of plot nos. 24, 23, 70, 75, 84, 85, 95, 96, 731, 100, 134, 133, 156, 154, 153, 158, 171, 749, 170, 232, 184, 229, 260, 262, 261 and 275 and plot nos. 744, 25, 74, 231, and 230,

West—By the boundary of mauza Bhutmundai, proposed to be acquired in Block 'A' and plot no. 22 ;

Block C—area 16.71 acres—mauza Singtali.

North—By part of plot nos. 252, 253, 218, 214, 213, 197, 198, 201, 202, 178, 155, 156, 157, 162, 161, 37, 36, 39, 40, 41, 42 and 51 and plot nos. 241, 219, 194 and 38,

East—By plot no. 31,

South—By part of plot nos. 263, 261, 256, 216, 215, 214, 211, 178, 149, 147, 146, 141, 158, 138, 137, 135, 114, 112, 113, 37, 43, 49, 50, 52, 53, 54, 55 and 56 and plot nos. 260, 151, 150 and 44.

West—By the boundary of mauza Pipal, proposed to be acquired in Block 'B' ;

are required within the aforesaid villages of Bhutmundai, Pipal and Singtali.

This notification is made, under the provisions of section 4 of Act I of 1894, to all whom it may concern.

A plan of the land may be inspected in the office of the Land Acquisition Deputy Collector, Irrigation Branch, Cuttack, or in that of the Executive Engineer, Mahanadi Division, Cuttack.

Objections to the acquisition, if any, filed under section 5-A, by any person interested within the meaning of that section on or before the 5th December 1937, before the Collector of Cuttack, will be considered.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

QUARTERLY FINANCE STATEMENT OF CENTRAL CO-OPERATIVE BANKS AND
UNIONS OF ORISSA FOR THE QUARTER ENDING 30TH JUNE 1937.

Quarterly Finance Statement of Central Co-operative Banks
LIABILITIES AND QUASI-LIABILITIES.

Within the

PART

Name of Bank.	Outside the movement.				Within the					
	Deposits fixed, current or savings bank, by non-members or by members in an individual capacity.	Debentures.	Overdrafts from outside banks, e.g. Presidency or Joint Stock.	Other items.	Fixed deposits or loans received from Societies or Central Banks or Provincial Bank.	Drawn portion of cash credit with Provincial Bank.	Savings bank or current accounts held in favour of Societies or Central Banks.	Reserve fund of bank itself.	Paid-up share capital.	
1	2	3	4	5	6	7	8	9	10	
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	
1. Cuttack Central Co-operative Bank Ltd.	4,79,234	38,000	7,907	6,379	21,260	67,762	
2. Kendrapara Central Co-operative Bank Ltd.	1,99,207	48,120	13,933*	977	8,538	28,764	
3. Jajpur Central Co-operative Bank Ltd.	2,20,021	36,927	14,487	853	9,025	44,348	
4. Kujang Central Co-operative Union Ltd.	1,48,877	79,934	3,865	1,406	3,220	32,020	
5. Balasore Central Co-operative Bank Ltd.	8,41,534	10,049	15,114*	798	49,995	66,874	
6. Bhadrak Central Co-operative Bank Ltd.	1,52,620	1,04,243	14,336	1,204	24,104	48,964	
7. Banki-Dompura Central Co-operative Union Ltd.	1,46,304	1,16,143	7,812	1,630	41,435	55,900	
8. Angul Central Co-operative Banking Union Ltd.	1,57,458	37,623	14,391	4,107	34,100	34,109	
9. Puri Central Co-operative Bank Ltd.	1,89,514	3,647	19,301	14,253	1,096	12,071	32,725	
10. Khurda Central Co-operative Bank Ltd.	1,85,150	37,395	2,638	4,015	36,807	62,432	
11. Nimapara Central Co-operative Union Ltd.	19,917	88,042	2,284	606	3,757	19,390	
12. Sambalpur Central Co-operative Bank Ltd.	66,966	500	16,523	2,371	12,640	16,899	
13. Bargarh Central Co-operative Bank Ltd.	54,883	18,164	9,485	..	20,259	24,392	
14. Aska Central Co-operative Bank Ltd.	3,18,261	99,329	17,440	165	28,717	1,22,565	
15. Berhampur Central Co-operative Bank Ltd.	3,16,585	..	12,103	..	86,159	15,484	45,510	
Total	34,96,034	..	12,103	3,647	5,18,810	1,54,474	26,586	3,22,117	7,91,254	

and Unions of Orissa for the quarter ending 30th June 1937.

I.

ASSETS AND QUASI-ASSETS.

Name of Bank.	movement.			Outside the movement.						Within the movement <i>contd.</i>	
	Other items.	Undrawn liabilities, e.g., cash credit accounts guaranteed by the Provincial Banks to Central Banks or to Societies, and by the Central Banks to other Central Banks or Societies.		Cash in hand and in outside banks.	Government paper.	Post Office Savings Bank deposit.	Other investments of a liquid nature in outside concerns.	Undrawn balance of assured cash credit.		Loans to Agricultural Societies.	Loans to non-Agricultural Societies.
		To cover deposits.	For loans transaction.					With Presidency or Joint Stock Bank.	With Provincial Bank.		
1	11	12	13	14	15	16	17	18	19	20	21
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
1. Cuttack Central Co-operative Bank Ltd.	40,261	..	5,241	4,453	66	..	7,065	4,82,238	8,173
2. Kendrapara Central Co-operative Bank Ltd.	16,993	839	..	5,506	2,24,651	..
3. Jajpur Central Co-operative Bank Ltd.	15,011	1,156	..	2,601	513	2,50,240	29,607
4. Kujang Central Co-operative Union Ltd.	5,457	4,854	..	703	1,135	2,08,746	618
5. Balasore Central Co-operative Bank Ltd.	45,088	837	..	237	8,00,269	..
6. Bhadrak Central Co-operative Bank Ltd.	37,165	2,190	3,563	..	664	2,80,211	175
7. Banki-Dompara Central Co-operative Union Ltd.	32,497	2,096	4,936	73	7,189	3,33,978	2,954
8. Angul Central Co-operative Banking Union Ltd.	48,671	4,656	10,477	..	3,449	..	609	2,74,424	12,744
9. Puri Central Co-operative Bank Ltd.	45,288	1,936	..	1,350	13,013	..	747	1,13,985	15,897
10. Khurda Central Co-operative Bank Ltd.	46,035	3,589	..	135	8,009	..	12,362	2,79,695	30,894
11. Nimapara Central Co-operative Union Ltd.	8,191	1,021	..	4,849	498	..	4,716	1,06,003	2,726
12. Sambalpur Central Co-operative Bank Ltd.	6,297	498	..	1	87,749	8,939
13. Bargarh Central Co-operative Bank Ltd.	4,506	5,179	..	8,177	515	86,656	5,890
14. Aska Central Co-operative Bank Ltd.	853 Suspense	20,695	..	10,137	1,551	6,00,898	4,873
15. Berhampur Central Co-operative Bank Ltd.	1,108 Suspense	15,401	..	66,698	1,40,600	501	..	88,897	43,000	2,23,495	3,619
Total	3,59,261	15,404	5,241	1,20,407	1,55,113	34,252	29,765	88,897	82,000	43,60,008	1,20,348

Quarterly Finance Statement of the Central Co-operative Banks and Unions of Orissa
for the quarter ending 30th June 1937.

PART I.—concl'd.

ASSETS AND QUASI-ASSETS.

Name of Bank.	Within the movement.					Net profit of past year.	Rates of interest on which money is usually		Last dividend declared.	Remarks.
	Loans or deposits due to the Central Bank by the Provincial Bank or other Central Banks.	Loans and deposits due to Provincial by Central Banks.	Uncalled share capital.	Guaranteed share capital.	Other investments inside the movement.		Borrowed.	Lent.		
1	22	23	24	25	26	27	28	29	30	31
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.				
1. Cuttack Central Co-operative Bank Ltd.	15,241	..	27,918	..	54,024	16,476	3% to 3½%	8% to 10%	..	
2. Kendrapara Central Co-operative Bank Ltd.	2,688	..	7,191	..	17,118	5,108	5%	12½%	..	* Rs. 3,933 over-drawn.
3. Jajpur Central Co-operative Bank Ltd.	4,752	..	28,311	3,507	3% to 6%	6% to 12%	..	
4. Kujang Central Co-operative Union Ltd.	11,524	3,129	5% and 3%	12½%	9½%	
5. Balasore Central Co-operative Bank Ltd.	12,726	..	40,441	..	49,322	16,000	3% to 5%	10½% and 9½%	9½%	* Rs. 114 over-drawn.
6. Bhadrak Central Co-operative Bank Ltd.	1,135	..	16	..	29,534	6,537	2½% to 8%	6½% to 12½%	..	
7. Banki Dompura Central Co-operative Union Ltd.	6,457	27,508	8,720	6%	11%	3½%	
8. Angul Central Co-operative Banking Union Ltd.	1,515	..	7,991	..	11,235	10,579	3%, 3½%, 5%, 5½%, 7% and 7½%	7%, 7½%, 9%, 9½%, 10% and 12½%	..	
9. Puri Central Co-operative Bank Ltd.	1,630	..	7,940	..	1,39,281	..	3%, 6½%, 6½%, 7% and 7½%	10%, 10½% and 12½%	..	
10. Khurda Central Co-operative Bank Ltd.	4,448	..	85,484	11,205	6%	10%	..	
11. Nilmapara Central Co-operative Union Ltd.	13,397	9,131	3%, 5%, 6%, 6½% and 6½%	10½%, 11½% and 12½%	9½%	On special share only.
12. Sambalpur Central Co-operative Bank Ltd.	860	..	43,101	..	5,783	..	2%, 3%, 3½%, 4½%, 6% on cash and 10% on paddy.	9% and 12½% on cash and 20% on paddy.	..	Rs. 6,523 has been overdrawn against the sanctioned cash credit with the Provincial Bank.
13. Bargarh Central Co-operative Bank Ltd.	..	32	18,553	..	5,571	9,876	3%, 4½%, 6% on cash and 12% on paddy.	12% on cash and 20% on paddy.	..	
14. Aska Central Co-operative Bank Ltd.	8,366	46,867	26,185	4,464	6%	9%	3% to 6%	To societies. To individuals.
15. Berhampur Central Co-operative Bank Ltd.	14,640	..	5,400	..	2% to 4%	4% to 7½%	..	The figures in cols. 27 and 30 are not filled up as the bank started its work on 31-12-1936.
Total	51,578	46,869	1,98,176	..	3,57,712	1,10,741	

Quarterly Finance Statement of the Central Co-operative Banks and Unions of Orissa
for the quarter ending 30th June 1937.

PART II.

Name of Bank.	Deposits or debentures of the kind dealt with in columns 2 and 3 of Part I.									
	On current or savings bank account.	Deposits for not more than three months.	Other deposits and debentures falling due.					Repayment of loans by societies.		
			In twelve months from commencement of present quarters.	In next 12 months.	In 12 months following.	In subsequent years.	Un-aid matured deposits.	Estimated.		Actual, in 12 months preceding present quarter.
1	2	3	4	5	6	7	8	9	10	
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
1. Cuttack Central Co-operative Bank Ltd.	59,746	..	1,97,510	32,109	9,317	39,305	1,41,151	1,40,000	1,60,000	2,911
2. Kendrapara Central Co-operative Bank Ltd.	3,742	..	64,834	6,352	837	2,632	1,19,910	20,000	25,000	10,774
3. Jajpur Central Co-operative Bank Ltd.	16,976	..	15,346	3,198	26,338	14,072	1,44,101	1,85,000	25,000	16,700
4. Kujang Central Co-operative Union Ltd.	1,817	..	51,892	200	28,867	3,907	53,594	10,000	15,000	5,535
5. Baisore Central Co-operative Bank Ltd.	13,473	..	72,000	25,000	20,000	216,780	4,04,275	60,000	30,000	15,339
6. Bhadrak Central Co-operative Bank Ltd.	4,876	..	52,574	174	13,932	14,135	66,909	10,000	10,000	8,596
7. Banki-Dompura Central Co-operative Union Ltd.	4,914	..	23,175	48,819	7,230	62,168	..	60,000	60,000	33,045
8. Angul Central Co-operative Banking Union Ltd.	4,798	..	63,535	8,580	12,498	19,500	48,547	5,000	10,000	878
9. Puri Central Co-operative Bank Ltd.	20,094	..	32,048	8,220	791	..	128,361	20,000	15,000	18,412
10. Khurda Central Co-operative Bank Ltd.	12,114	..	7,266	6,631	19,424	93,418	46,297	25,000	50,000	44,383
11. Nimapara Central Co-operative Union Ltd.	785	..	9,069	2,324	..	654	7,085	36,000	15,000	3,192
12. Sambalpur Central Co-operative Bank Ltd.	3,472	163	63,331	2,000	2,000	691
13. Bargarh Central Co-operative Bank Ltd.	5,098	..	3,133	..	46,172	10,000	10,000	3,866
14. Aska Central Co-operative Bank Ltd.	15,649	..	1,69,465	74,710	44,242	11,543	2,655	1,50,300	1,20,000	82,340
15. Berhampur Central Co-operative Bank Ltd.	1,98,533	..	1,03,659	7,575	400	6,118	..	13,680	20,281	28,129 *
Total	3,71,987	..	8,68,542	2,21,942	2,00,648	4,85,580	13,16,016	7,96,680	5,47,281	2,88,811

* The amount represents collections for six months only, i. e., from the starting of the bank on 11-12-1936.

*Quarterly Finance Statement of the Central Co-operative Banks and Unions of Orissa
for the quarter ending the 30th June 1937.*

PART III.

Name of Bank.	Portion of Deposits or Contributions of the kind dealt with in columns 2 and 3 of Part I falling due in each quarter in twelve months from commencement of present quarter (5th column of Part II).				Unpaid matured deposits.	Repayments of loans by Societies estimated in each quarter in twelve months from commencement of present quarter (column 9 of Part II).				
	I Quarter.	II Quarter.	III Quarter.	IV Quarter.		I Quarter.	II Quarter.	III Quarter.	IV Quarter.	
1	2	3	4	5	6	7	8	9	10	
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	
1. Cuttack Central Co-operative Bank Ltd.	1,97,546	1,41,151	15,000	1,25,000	
2. Kendrapara Central Co-operative Bank Ltd.	64,834	1,10,410	2,000	3,000	5,000	10,000	
3. Jajpur Central Co-operative Bank Ltd.	15,348	1,44,101	24,000	35,000	30,000	95,400	
4. Kujang Central Co-operative Union Ltd.	54,892	53,394	1,000	5,000	1,500	2,500	
5. Balasore Central Co-operative Bank Ltd.	72,000	4,94,275	20,000	..	25,000	35,000	
6. Bhadrak Central Co-operative Bank Ltd.	52,574	66,009	5,000	3,000	1,000	4,000	
7. Banki-Dompara Central Co-operative Union Ltd.	..	3,565	..	15,610	..	5,000	10,000	15,000	20,000	
8. Angul Central Co-operative Banking Union Ltd.	63,535	43,547	500	1,000	1,500	2,000	
9. Puri Central Co-operative Bank Ltd.	32,048	1,28,361	7,000	5,000	3,000	5,000	
10. Khurda Central Co-operative Bank Ltd.	7,266	46,299	25,000	
11. Nimapara Central Co-operative Union Ltd.	9,069	7,085	5,000	5,000	10,000	16,000	
12. Sambalpur Central Co-operative Bank Ltd.	63,331	200	600	600	600	
13. Bargarh Central Co-operative Bank Ltd.	3,133	..	3,000	1,000	3,000	3,000	
14. Aska Central Co-operative Bank Ltd.	20,227	52,370	18,418	78,450	2,655	10,000	40,000	50,000	50,000	
15. Berhampur Central Co-operative Bank Ltd.	2,750	..	53,121	47,788	..	9,137	19,220	14,830	10,493	
Total	..	55,025	55,935	71,539	6,86,043	13,16,016	92,437	1,27,820	1,75,430	4,00,993

CUTTACK :
The 24th September 1937.

S. C. ROY,
Deputy Registrar, Co-operative Societies, Orissa.